

Dr. V. K. R. V. Rao: I beg to lay a copy of the statement on the Table. [Placed in Library. See No. LT-928/67].

Shri Hem Barua: The questions can be asked tomorrow.

Mr. Speaker: All right. We will have it tomorrow

Shri Kanwar Lal Gupta (Delhi Sadar): It should be taken up today. Tomorrow we can have another Calling Attention Notice.

Mr. Speaker: Then we can take it up today evening at 6 O'clock.

Shri Hem Barua: That would be too late. I do not sit up to that time.

Shri Kanwar Lal Gupta: Why not take it up at 5 30 p.m.?

Mr. Speaker: There are only five names. It will not take much time. So, why take it so early as 5 30 p.m.? We will take it up at 6 O'clock. It will take only 5 minutes or so.

12.24 hrs.

#### RE QUESTION OF PRIVILEGE

##### MISREPORTING OF LOK SABHA PROCEEDINGS BY CERTAIN NEWSPAPERS

Shri C. K. Bhattacharyya (Raiganj): Sir, I want to raise a matter of privilege in regard to the misreporting of my speech on the 4th July, 1967 by UNI and the *Indian Express*. While I did not refer to gherao at all, this report states I had supported gherao.

Dr. Ranen Sen (Barasat): You can now support it.

Shri C. K. Bhattacharyya: This is a news agency report and it might have been circulated to different places. Already I have received several complaints from different places as to why I have supported gherao in the way I have been reported to have done in that particular report. I have submitted the paper to you and when you would go through that you would find that

words have been put into my mouth which I could not utter and which I could not think of uttering.

Shri Umanath (Pudukkottai): Unconsciously it might have come in.

Shri C. K. Bhattacharyya: I feel that it is a serious matter and I want to bring it to your notice by raising it in this House. I request that the matter be referred to the Privileges Committee for further investigation into the matter.

Mr. Speaker: If it is wrong reporting, it may be by mistake or something like that; therefore, we should write to the editor. He may correct it or do something

Shri Surendranath Dwivedy (Kendrapara): It can be corrected

श्री छट, बिहारी बा. चंय (बलर मपुर)  
नेम्बर ने जो कुछ कहा है वह, जो मैं छत्र  
जायेगा धीर छप्पन हो जायगा।

Mr. Speaker: It is better that we write to them. We have written in the past also.

12.26 hrs.

#### RE MOTION FOR ADJOURNMENT AND CALLING ATTENTION NOTICE

Shri Madhu Limaye rose—

Mr. Speaker: I have received notice of an adjournment motion and also calling-attention and I am looking into the matter. Therefore it need not be raised now. It is being looked into by me and, therefore, there is no point in raising it now.

श्री मधु लिमये (मुंबई) : दिवस तो  
बताइए।

Mr. Speaker: It is not necessary; I have not disallowed it. Any notice that has come is still pending with me. Both are there and I do not know which I will admit; they are pending with me.